

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH  
LUCKNOW**

**Original Application No. 332/00429/2018**  
**This the 28<sup>th</sup> day of February, 2019**

**Hon'ble Ms. Jasmine Ahmed, Member - J**  
**Hon'ble Mr. Devendra Chaudhry, Member - A**

Dr. Vishnu Dayal Agrawal, aged about 75 years, son of late Shri G.P. Agarwal, resident of A-14, Malviyanagar, Aishbagh, Lucknow (lastly working in Geological Survey of India, Northern Region, Lucknow).

..... Applicant  
By Advocate: Sri Praveen Kumar

**VERSUS**

1. Union of India through Secretary, Ministry of Mines, Department of Mines, Shastri Bhawan, New Delhi.
2. Director General, Geological Survey of India, 27, J.L. Nehru Road, Kolkata.
3. Additional Director General (In Charge), Geological Survey of India, Northern Region, Aliganj, Lucknow.
4. The Director-in-charge, Geophysics Division, Geological Survey of India, Northern Region, Aliganj, Lucknow.

..... Respondents  
By Advocate: Sri S. Lal for Sri Rajesh Katiyar

**O R D E R (ORAL)**

Delivered by:

**Hon'ble Ms. Jasmine Ahmed, Member - J**

Learned Counsel for the Applicant States that he wants to withdraw this O.A for filing a better O.A. which is allowed. Accordingly, the O.A stands dismissed having been withdrawn.

(Devendra Chaudhry)  
Member (A)

(Jasmine Ahmed)  
Member (J)

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